

THE HIGH COURT OF MEGHALAYA

AT SHILLONG

NOTIFICATION

Dated, Shillong _____ April, 2018

NO.HCM.II/123/2015-Estt/Pt/_____: Consequent to the Office Order issued by the Government of Meghalaya, General Administration (A) Department No. GAA.94/86/Pt/153 dated 29.03.2018, Hon'ble the High Court of Meghalaya is pleased to declare 9th April, 2018 (Monday) as Local Holiday on Account of "Shad Suk Mynsiem" in the High Court of Meghalaya and the District & Session Judge Court, East Khasi Hills District.


REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015-Estt/Pt/ 1468 A Dated, Shillong 4th April, 2018

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Chief Justice (Acting), High Court of Meghalaya, Shillong.
3. The PA to Registrar General, High Court of Meghalaya, Shillong.
4. The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.
5. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/ Ampati.
6. The Director, Meghalaya State Judicial Academy, Shillong.
7. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
8. The Deputy Registrar I & II High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong
10. The Assistant Registrar I, II, III & IV, High Court of Meghalaya, Shillong.
11. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
12. The Superintendent (Judl), High Court of Meghalaya, Shillong.
13. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
14. The Public Relations Officer, High Court of Meghalaya, Shillong.
15. The Assistant Protocol Officer, High Court of Meghalaya, Shillong.
16. Notice Board.
17. Office file.


REGISTRAR GENERAL